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GOVERNMENT OF INDIA
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NOTIFICATION
INCOME TAX

No. 2813(F.No.404/111/TRO-Jaipur/79-ITCC): In pursuance of sub-clause (iii) of clause (44) of Section 2 of the Income-tax Act, 1961(43 of 1961), the Central Government hereby makes the following amendment in the notification of the Government of India in the Department of Revenue No.2196(F.No.404/91/77-ITCC) dated 25.2.78 namely: In the said notification for the words "SARVA SHRI S.C.JAIN AND K.K.SHARMA" the words and letters "SHRI S.C.JAIN" shall be substituted.

Sd/-
(S.R.WADHWA)

Deputy Secretary to the Government of India

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(H.D. SHARMA)

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